

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1659
TO BE ANSWERED ON AUGUST 01, 2022

AMRUT 2.0

NO. 1659. SHRI ABIR RANJAN BISWAS:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the allocation of budget and funds utilisation under Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) scheme since 2020, State-wise, year-wise; and
- (b) the reasons for the differentiation in allocation of funds under AMRUT amongst Karnataka (₹ 4,615 cr), Gujarat (₹ 4,500 cr), Madhya Pradesh P (₹ 4,045 cr), Uttar Pradesh (₹ 8,145 cr) and a big State like West Bengal (₹ 3,650 cr.) for 2021-22?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a): Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) scheme, has been launched on 01 October, 2021 for the period of 05 years i.e. from the financial year 2021-22 to 2025-26.

Under AMRUT 2.0 funds have been allocated to States/Union Territories (UTs) for entire mission period not year-wise. State/UT wise details of central assistance allocation and fund released under AMRUT 2.0 is at ANNEXURE. As on date no utilisation certificate has been received against the fund released under AMRUT 2.0.

(b): The Central allocation of ₹66,750 crore for AMRUT 2.0 projects have been distributed among the States/UTs using the equitable formula wherein weightage to urban population (Census 2011) and area of each State/ UT have been given in the ratio of 90:10. Accordingly, the State of Karnataka, Gujarat, Madhya Pradesh, Uttar Pradesh and West Bengal have been allocated ₹4,615 crore, ₹4,500 crore, ₹4,045 crore, ₹8,145 crore and ₹3,650 crore respectively for the project component.

**ANNEXURE REFERRED TO IN THE REPLY OF PART (a) OF THE RAJYA SABHA
UNSTARRED QUESTION NO. 1659 DUE FOR ANSWER ON 01 AUGUST 2022
REGARDING “AMRUT 2.0”:**

State /Union Territory (UT)-wise Central Assistance (CA) Allocation / Release under AMRUT 2.0
(Amount in ₹ crore)

S.No.	State/UT	CA Allocated for projects	CA Released for Project Implementation (SWAP-I)*	Released 1st instalment of CA against Special SWAP	CA Allocation for Administrative & Office Expenses (A&OE)	CA Released against A&OE funds
1	A & N Islands	35	0	0	1.14	0
2	Andhra Pradesh	3,158	0	0	102.62	15.6
3	Arunachal Pradesh	225	0	0	7.31	2.9
4	Assam	770	53.84	2.81	25.02	10
5	Bihar	2,620	0	0	85.14	28.6
6	Chandigarh	170	0	0	5.52	0
7	Chhattisgarh	1,294	148.4	0	42.05	17.8
8	Dadra & Nagar Haveli & Daman –Diu	30	0	0	0.97	0
9	Delhi	2,880	0	0	93.58	0.9
10	Goa	85	0	0	2.76	1.5
11	Gujarat	4,500	311.59	0	146.22	19.6
12	Haryana	1,494	0	0	48.55	11.2
13	Himachal Pradesh	252	0	0	8.19	7
14	Jammu & Kashmir	856	0	0	27.82	8.3
15	Jharkhand	1,178	98.23	0	38.28	5.7
16	Karnataka	4,615	0	0	149.96	34.2
17	Kerala	1,372	0	0	44.58	10.2
18	Ladakh	124	0	0	4.03	0
19	Lakshadweep	2	0	0	0.06	0
20	Madhya Pradesh	4,045	130.08	12.7	131.44	44.5
21	Maharashtra	9,285	0	36	301.71	45.7
22	Manipur	169	0	0	5.49	2.8
23	Meghalaya	110	21.69	0	3.57	1.1
24	Mizoram	142	0	0	4.61	2.4
25	Nagaland	175	0	0	5.69	4.1
26	Odisha	1,363	127.47	0	44.29	12.3
27	Puducherry	150	0	0	4.87	1
28	Punjab	1,833	0	0	59.56	18.3
29	Rajasthan	3,530	0	0	114.71	24.2
30	Sikkim	40	0	0	1.3	0.8
31	Tamil Nadu	4,935	398.13	0	160.36	69.4
32	Telangana	2,780	100	0	90.33	15.5
33	Tripura	156	0	0	5.07	2.1
34	Uttar Pradesh	8,145	521.41	0	264.67	80.9
35	Uttarakhand	582	0	0	18.91	10.8
36	West Bengal	3,650	0	0	118.6	18.8
Grand Total		66,750.00	1,910.84	51.67	2,168.98	528.20

* SWAP – State Water Action Plan.

(Note: Central fund allocated as above will include central share for projects as well as towards achievement of outcomes from non-AMRUT sources.)
